| क्रम<br>संख्या | संवर्ग   | 1.1.1991<br>को | 1.1.1 <i>9</i> 92<br>को | 1.1.1993<br>को | 1.1.1 <i>9</i> 94<br>को | 1.1.1995<br>को | 1.1.1996<br>को |
|----------------|--|----------------|-------------------------|----------------|-------------------------|----------------|----------------|
| 2.             | अरूणाचल प्रदेश-गोवा-मिजोरम-<br>संघ राज्य क्षेत्र | 106            | 106                     | 106            | 106                     | 106            | 156            |
| 3.             | असम-मेघालय                                       | 111            | 111                     | 111            | 111                     | 111            | 118            |
| 4.             | बिहार  | 146            | 172                     | 172            | 172                     | 172            | 173            |
| 5.             | गुजरात   | 98             | 111                     | 111            | 111                     | 112            | 104            |
| 6.             | हरियाणा  | 67             | 71                      | 71             | 71                      | 71             | 67             |
| 7.             | हिमाचल प्रदेश                                    | 112            | 112                     | 112            | 112                     | 111            | 107            |
| 8.             | जम्मू और कश्मीर                                  | 60             | 105                     | 105            | 105                     | <b>10</b> 5    | 100            |
| 9.             | कर्नाटक  | 159            | 159                     | 159            | 159                     | 159            | 150            |
| 0.             | केरल   | 86             | 86                      | 86             | 95                      | 95             | 89             |
| 1.             | मध्य प्रदेश                                      | 396            | 396                     | 396            | 40 <del>9</del>         | 409            | 385            |
| 2.             | महाराष्ट्र                                       | 181            | 181                     | 181            | 181                     | 181            | 170            |
| 3.             | मणिपुर-त्रिपुरा                                  | 75             | 80                      | 80             | 80                      | 80             | 87             |
| 4.             | नागालैंड   | 28             | 28                      | 28             | 28                      | 35             | 33             |
| 5.             | उड़ीसा   | 124            | 124                     | 124            | 124                     | 129            | 121            |
| 6.             | <b>पंजाब</b>                                     | 42             | 42                      | 42             | 42                      | 42             | 45             |
| 7.             | राजस्थान   | 105            | 105                     | 105            | 105                     | 105            | 99             |
| 8.             | सिक्किम  | 36             | 36                      | 36             | 36                      | 36             | 34             |
| 9.             | तमिलनाडु   | 111            | 141                     | 141            | 141                     | 141            | 133            |
| 20.            | उत्तर प्रदेश                                     | 272            | 289                     | 289            | 289                     | 289            | 272            |
| 21.            | पश्चिम बंगाल                                     | 89             | 104                     | 104            | 104                     | 104            | 97             |
|                |  | 2530           | 2699                    | 2699           | 2721                    | 2733           | 2672           |

## Fixation of targets for PHCs by the Planning Commission

1794. SHRI SURESH PACHOURI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether targets for establishing new Primary Health Centres (PHCs) and Sub Centres (SCs) are fixed by the Planning Commission;
- (b) if so, what are the norms for fixing such targets;
- (c) whether the Commission has fixed any targets for PHCs and SCs in Madhya Pradesh for the year 1996-97;
  - (d) if so, the details thereof; and

(e) what steps are being taken by the Planning Commission to ensure that the targets for PHCs and SCs fixed by it are definitely achieved.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING PROGRAMME **IMPLEMENTATION** (SHRI YOGINDER K. ALAGH): (a) and (b) Targets for establishment of new Sub Centres (SCs) and Primary Health Centres (PHCs) in a State are decided in consultation of the State Government officers during the Working meetings of the Planning Commission reviewing the existing Health Services, requirement of the State and availability of financial resources with the State.

- (c) and (d) The targets for 1996-97 for establishing Sub-Centres and Primay Health Centres have been kept at the level of 1995-96 provisionally, subject to revision after finalisation of targets in the Annual Plan Working Group discussions for 1996-97.
- (e) Planning Commission provides earmarked outlay for establishment of Sub-Centres, Primary Health Centres and Community Health Centres under Minimum Needs Programme. The Planning Commission reviews the progress periodically and also during Working Group discussions for Annual Plan. Wherever shortfall is noticed the concerned State Government Officers and the administrative Ministry i.e. Ministry of Health & Family Welfare is advised to take necessary corrective measures.

## Aid for Development of Bangalore as a Mega City

1795. SHRI K. RAHMAN KHAN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Bangalore is developing as a Silicon City of the world;
- (b) if so, what is the total financial aid given by the Central Government for the development of Bangalore as a Mega City:
- (c) whether Karnataka Government has approached the Central Government for financial assistance for improving infrastrucutre in Bangalore like Flyovers, Mini-rail Transport (MRTP), development of satellite township, etc.; and
- (d) if so, the projects for which Central or World Bank assistance has been sought?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) Yes, Sir.

(b) Under the Centrally Sponsored Scheme of Infrastructural Development

- in Mega Cities, a sum of Rs. 35.28 crores has been provided to Bangalore as Central Assistance during 1993—96.
  - (c) Y s, Sir.
- (d) Elevated Light Rail Transit System project in Bangalore City and Mega City Project.

## मध्य प्रदेश में सार्वजनिक परिवहन के विकास हेतु सहायता

1796. श्री अजीत जोगी: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने मध्य प्रदेश के शहरी क्षेत्रों में सार्वजनिक परिवहन के विभिन्न माध्यमों के विकास हेतु कोई वित्तीय सहायता दी है;
- (ख) यदि हां, तो राज्य को अब तक दी गई ऐसी सहायता का ब्यौरा क्या है;
- (ग) क्या किन्हीं अंतर्राष्ट्रीय एजेन्सियों ने राज्य में सार्वजनिक परिवहन प्रणाली के लिए वित्तीय सहायता देने की पेशकश की है; और
  - (घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

शहरी कार्य और रोजगार मंत्रालय में राज्य मंत्री (डा॰ यू॰ वेंकटेस्वरलू): (क) शहरी परिवहन राज्य का विषय है, इसलिए शहरी जन परिवहन परियोजनाओं संबंधी सभी प्रस्ताव राज्यों द्वारा तैयार किए जाते हैं। केन्द्रीय सहायता राज्य सरकारों से विशिष्ट प्रस्ताव प्राप्त होने पर दी जाती है। मध्य प्रदेश सरकार के मामले में, राज्य सरकार से केन्द्रीय सहायता के लिए कोई प्रस्ताव प्राप्त नहीं हुआ है।

- (ख) प्रश्न नहीं उठता।
- (ग) राज्य के शहरी क्षेत्रों में जन परिवहन प्रणाली के विकास बाबत किसी अन्तर्राष्ट्रीय एजेन्सी से वित्तीय सहायता हेतु कोई प्रस्ताव नहीं मिला है।
  - (घ) प्रश्न नहीं उठता।

## Deadline for submitting project reports to CEA

- 1797. PROF. NAUNIHAL SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Government have set a deadline for power